IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-114/2007

IN THE MATTER OF:

Mrs. Sonia Khosla

Vs.

Montreaux Resorts (P) Ltd

... PETITIONER

... RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 07.11.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner/Applicant

For the Respondents

Proxy Counsel Mr. Ashish Singh, Baghel

ORDER

Learned Counsel for the respondent is present. However, none appears for the petitioner. It is represented by the Ld. Counsel for the respondent that appeal matter is pending before the Hon'ble NCLAT and disposal is awaited.

Taking into consideration the said representation, the matter is posted to 12.12.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 07.11.2017